Government had requested that a Naptha-based fertilizer plant, a tractor plant and an atomic power plant should be established in the State as Central public sector projects More recently, connection with the Fourth Five Year Plan projects, the State Government made a general request that a large share of the investment in Central projects during the Fourth ındustrial Plan should be allotted to that State, but no specific proposals were made for location of any particular scheme in the Central sector in that State.

Written Answers

#### JESSOP AND CO

- \*17 SHRI R P KHAITAN Will the Minister of INDUSTRIAL DEVF-LOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state
- (a) whether the Arbitrator appointed to go into the case of Jessop and Co has given the award,
  - (b) if so, the details thereof, and
- (c) the total expenditure incurred on the arbitration?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) (a) Yes, Madam, the Arbitrator gave his award on 21st April, 1969

- (b) He has awarded a price of Rs 50 per share
- (c) An expenditure of Rs 21,32,489 83 has been incurred by the Government of India on the arbitration

# MANUFACTURE OF SMALL CAR BY JAM NAGAR FIRM

- \*18 SHRI K CHANDRASE-KHARAN Will the Minister of IN-DUSTRIAL DEVELOPMENT, IN-TERNAL TRADE AND COMPANY AFFAIRS be pleased to state
- (a) whether Government's attention has been drawn to a news report from Ahmedabad dated the 22nd May published in the 'Times of India', Bombay Edition, dated the 23rd May, 1969 regarding the manufacture of a small car in 1971 at a cost of Rs 14,000,

- (b) whether it is a fact that the manufacturing units have already begun to manufacture the parts of the car and that no licence is necessary for these units:
- (c) what is the name of the Jam Nagar firm which is manufacturing the cal, and
- (d) whether the Government of India or any authority is concerned with the standard of manufacture of the parts and of the assembled car?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED):
(a) Yes, Madam

- (b) It is not known whether the manufacturing units have already started manufacturing parts of the car No industrial licence is necessary since the scheme is to be implemented in the small scale sector
- (c) M/s Myco Auto Industries, Jamnagar
- (d) Government of India is concerned with the standard of manufacture of the parts and of the assembled car. Before the party undertakes commercial production of the car, they will be asked to have a few prototypes tested thoroughly by a suitable organi ation.

# छोटी कार, ट्रैक्टर और पावर टिलर का बनाया जाना

\*19 श्री जगदम्बी प्रसाद यादव श्री मान सिंह वर्माः

क्या औद्योगिक विकास, आन्तरिक व्यापार और समवाय कार्य मत्री यह बताने की कृपा करेगे कि

- (क) छोटी कार, ट्रैक्टर और पावर टिलर अनाने के जो कारखाने देश में स्थापित किये गये हैं, वे कब तक कार्य आरम्भ कर देगे, और
- (ख) क्या सरकार ने इस बात का पता लगाने के लिये कोई सर्वेक्षण किया है कि उपरोक्त गाडियों की कितनी माग है और उनकी पूर्ति में कौन बाधक है और इनको दूर करने के लिये क्या कदम उठाये जा रहे हैं?

†[MANUFACTURE OF SMALL CAR, TRACTOR AND POVER TILLER

## \*19. SHRI J P. YADAV : SHRI MAN SINGH VARMA :

Will the Minister of INDUSTRIAL DEVELOPME NT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

- (a) the time by when the small car, tractor and power tiller manufacturing factories, which have been set up in the Country, would start working; and
- (b) whether Government have conducted a survey to find out the extent of demand and the factors which are hampering the supply of the said automobiles and what steps are being taken to remove these factors?]

औद्योगिक विकास, आन्तरिक व्यापार तथा समत्राय-कार्य मत्री (श्री फखरुद्दीन अली अहमद): (क तथा (ख) सभा पटल पर एक विवरण रहा जाता है।

## विवरण

- (क) यात्री कारों तथा ट्रैक्टरों के बनाने के लिए लाइसे। प्राप्त/म्वीकृति प्राप्त कुछ एककों द्वारापहरे ही उत्पादन किया जारहा है। केवल एक एकका पावर टिलर बना रहा है। छोटी कार वन ने के लिए अभी तक किसी नये एकक को लाइसेस नहीं दिया गया है। ट्रैक्टरों एवं पावर टिलरों के निर्माण के लिए हाल ही में कुछ नई योजनाओं को स्वीकृत किया गया है। उनमें कब से उत्पादन प्रारम्भ होगा, अभी यह वतलाना सभव नहीं है।
- (ख) मशीनं। उद्योग / कृषि मशीन उघोग के योजना ग्रुप द्वारा 1973—1974 तक यात्री कारों, ट्रैक्टरों नथा पावर टिलर की वार्षिक माग निम्नलिखित अनुमानित की गई है।

	1973-74	
		तक वार्षिक मांग
1. यात्री कारे		75,000
2. ट्रै <b>क्ट</b> र .		68,000
3. पावर टिलर	•	80,000

विद्यमान उत्पादकों द्वारा कारो, ट्रैक्टरों तथा पावर टिलरों का उत्पादन मांग की पूर्ति करने के लिए पर्याप्त नही है। विद्यमान उत्पादकों को उनकी पूर्ण लाइसेस प्राप्त / स्वीकृत क्षमता तक अपने उत्पादन को बढ़ाने के लिए प्रत्येक सुविधा दी जा रही है।

फरवरी, 1968 से ट्रैक्टर / पावर टिलर उघोग में शीघ्र विकास गरने की दृष्टि से, इस उद्योग को उघोग (विकास एव विनियमेन) अधिनियम, 1951 के लाइमेस देने सम्बन्धी उपवन्धों में मुक्त कर दिया गया है। निर्णयानुसार ट्रैक्टरों/पावर टिलरों के निर्माण के लिए कुछ नई योजनाओं को अनुमोदिन किया गया है और कुछ विचाराधीन हैं। सरकार के विचाराधीन एक प्रस्ताव छोटी कारों के निर्माण के लिए आर्थिक दृष्टि से लाभप्रद एक नए एकक को स्थापित करने का है तथा दूसरा प्रस्ताव छोटे टैक्टरों के उत्पादन के सबध में है।

†[THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) 1 (a) and (b) A statement is laid on the Table of the Sabha.

### STATEMENT

(a) A number of units, licensed/approved for the manufacture of passenger cars and tractors are already in production. There is only one unit making power-titlers. No new unit for the manufacture of small car has been licensed so far. A number of new schemes for the manufacture of tractors and power tillers have recently been approved. It is not possible to indicate at this stage as to when each of them will go into production.

2. Tractors

(b) The annual demand for passenger cars, tractors and power tillers 1973-74 his been estimated by the Planing Group for Machinery Industries/Agricultural Machinery as follows:-

## Annual Demand 1973-74 bv 1. Passenger cars 75,000 Nos. 68,000 Nos.

3. Power Tillers 80,000 Nos.

The production of cars, tractors and power tillers by the existing manufacturers is not adequate to meet the dem ind. The existing manufacturers are being afforded every facility to increase their production upto their full licensed/approved capacities.

In order to foster rapid development of the tractor/power tiller industry, this industry has been exempted from the licensing provisions of the Industries (Development & Regulation) Act, 1951 since February, 1968. Following this decision, a number of schemes for the manufacture of tractors/power tillers have been approved and some more are under consideration. Government a ve also under consideration a proposal to e rablish a new unit of economic capacity for the manufacture of small cars and another for the manufacture of small tractors.1

#### COST OF WATCHES MANUFACTURED BY HM.T.

\*20 SHRI ABID ALL: Will the Minister of INDUSTRIAL DEVELOP-MENT, INTERNAL TRADE AND CO-MPANY AFFAIRS be pleased to state:

- (a) the cost of each of the different types of watches manufactured by the Hindustan Machine Tools;
- (b) what percentage of the parts are mported;
- (c) what is the equivalent (i) ex-factory, (ii) export and (iii) sale in Japan value of similar watches manufactured by the firm with which collaboration has been in force with HMT; and

(d) how much foreign exchange is spent for (1) the import of the components of these watches by the HMT; and (ii) payment of royalty etc. to the Japanese firm?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) It is not considered appropriate to divulge the cost of production of the watches manufactured by Hindustan Machine Tools Ltd. which is a public sector company operating on commercial basis.

- (b) 16% by value.
- (c) The Collaborators of Hindustan Machine Tools Limited have since discontinued manufacture of the types of watches being manufactured by the latter and as such, it is no possible to give the information.
- (d) (i) Rs. 321,26,294 during 1968-69, for import of components;
- (a) R<sub>2</sub>. 2.05,675 during 1968-69, for payment of royalty.

"सूरी ट्रांसिमशन" से युक्त इंजनों का उन्पादन

- \* 21. डा० भाई महावीर : क्या रेल मंत्री यह बनाने की कृपा करेंगे कि:
- (क) क्या यह सच है कि "सूरी ट्रांसमिशन" से यक्त रेलवे इंजन बनाने का ठेका पश्चिम जर्मनी की एक फर्म को दिया गया है : और
  - (ख) यदि हा, तो उसके क्या कारण है ? MANUFACTURE OF ENGINES FITTED WITH SURI TRANSMISSION SYSTEM
- \*21. DR. BHAI MAHAVIR : Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the contract for the manufacture of railway engines fitted with 'Suri Transmission System' has been given to a West German firm; and
  - (b) if so, the reasons therefor?

रेल मंत्री (डा० राम सभग सिंह) : (क) जीहां।

- (ख) यह एक विकासात्मक आर्डर है। इसका उद्देश्य उच्च अग्व-गक्ति वाले रेल
  - [ ] English translation.